

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 07/07/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70353/2016-CU[DB] dated 01/07/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(S) of the Finance Act, 1994 relating to Service Tax Act, 1994.

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/1399/2010	CCE MEERUT I EXCISE CHOWK, OPPOSITE CHOUDHARY CHARAN SINGH UNIVERSITY MANGAL PANDAY NAGAR, MEERUT - 250005.
		Name and Address of Respondent
2		BHARAT SANCHAR NIGAM LTD., (GMTD) G.P.O. COMPOUND, MEERUT CANTT., MEERUT.,,

Copy To

3 Advocate(s) / Consultant(s): SH RISHI & ASSOCIATES, ADV
58, VILVESHWAR PURI,
BEHIND SADAR THANA
MEERUT CANTT

5 Bar Association, CESTAT, Allahabad

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File

Asstt. Registrar

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD

S.T. Appeal No.1399/2010

Arising out of O/A No.105-CE/MRT-1/2010-11 dated 28.06.2010
passed by Commr. (Appeals) of Central Excise, Customs & S.Tax,
Meerut-I.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
4. Whether Order is to be circulated to the Departmental
Authorities? : Yes

Commissioner of Central Excise & S. Tax, Meerut I

...APPELLANT(S)

VERSUS

M/S BSNL

RESPONDENT (S)

APPEARANCE

Shri D.K. Deb, Asstt Commr. for the Department
Shri. R.K. Rishi, Advocate for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 01.07.2016

Final - ORDER NO. 70353/2016



Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn, under litigation policy, without entering into merits.

(Pronounced in the open Court)

Sd

**(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**

Sd

**(ANIL CHOUDHARY)
MEMBER (JUDICIAL)**

vg

प्रमाणित प्रती / Certified True Copy

14.7.16
b
सहायक पंजीकरण / Asstt. Registrar
सीमासुल्ल, एतदावगुल्ल एवं सेवा मन्त्र
अपील अधिकरण / (C.E.S.T.A.T.)
38, एन. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

